

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

123. C.P.(IB)-796(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **25.04.2024**

NAME OF THE PARTIES: Tata Capital Financial Services Limited

V/s.

Akshay Sunil Shah

**Appearance**

**For Petitioner:** Adv. Akshay Sawant a/w Adv Kunjita Shah i/b I V  
Merchant and Co, is present through VC.

SECTION 95 (1) OF THE IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

At the request of Petitioner. List C.P. 796/2022 along with I.A. 1811/2024 on  
**17.05.2024**

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
//NSW//

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)